Declaration of Assets and Liabilities

Year 2022

I, SUMAN KUMAR son/daughter/wife of Late Somesh Kumar Mandal aged 41 Years (approx), belonging to Bihar Govt. service and presently working as Library Attendant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents*:

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)



| SI. No. | Description | Self | Spouse name (s) (Kalyani Kumari) | Dependant-1 (Ankush Kumar) | Dependant-2 (Aryan Triahan) | Dependant-3 |
|------------|--|---|--|-------------------------------|--------------------------------|-------------|
| (i) | Cash | Rs. 5,500/- | Rs. 4,500/- | × | × | × |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | | Rs. 10,000/- in SB A/c BOI, Awas Board Branch, Patna | × | × | × |
| (iii) | Bonds, Debentures and shares in Companies | × | × | × | × | × |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC of Rs. 10,25,000/- Premium Rs. 6,000/- P.A. | LIC of Rs. 10,25,000/- Premium Rs. 6,000/- P.A. | × | × | × |
| (v) | Motor Vehicles (details of make, etc.) | Honda Motor Cycle Reg. NoBR01BM- 0935 | × | × | × | × |
| (vi) | Jewellery (give details of weight and value) | 20 gm. gold jewellary (approx) Rs. 90,000/- (approx) | 100 gm. gold jewellary (approx) Rs. 4,50,000/- (approx) 500 gm. silver Rs. 32,000/- (approx) | × | × | × |
| (vii) | Other assets, such as values of claims / interests | | × | × | × | × |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependent here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. Description (i) Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|--|---|--|-----------------|-------------|-------------|-------------|
| | | Bhuria, Sanhola, Bhagalpur Plot No41, Khata No275, Area-1 acre 91.25 decimal | × | × | | |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (iv) | (i) Residential house at Bhuria, Sanhola, Bhagalpur Plot No304, Khata No235, Area-3 decimal (ii) Residential house at Bhuria, Sanhola, Bhagalpur Plot No304, Khata No235, Area-3 decimal (ii) Khata uo270, Plot No294, Area-3 decimal | | × | × | × | × |
| (v) | Other (such as interest in property) | Undefined share in HUF | × | × | × | × |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on (08.02.2021) | |
|------------|--|---|---------------------------------------|--|
| (a) | (i) Loans from Banks | Rs. 2,00,000/- from SBI, Bihar Vidhan Mandal Branch, Patna | Rs. 1,50,000/- (Approx) | |
| | (ii) Loans from financial institutions | × | × | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | × | × | |
| | (b) dues to departments dealing with supply of water | × | × | |
| | (c) dues to departments dealing with supply of electricity | × | × | |

| | (d) dues to departments dealing with telephones | x | × |
|-----|---|-----------------------|---|
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | × | × |
| | (f) Other dues, if any | × | × |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | N/A PAN-BKIPK1780J | × |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | × | × |
| | (iii) Sales Tax [Only in case of proprietary business] | × | × |
| | (iv) Property Tax | × | × |

| C Personal Detail | | |
|-------------------|------|--|
| GPF/CPF/PRAN No. | :- | PTS/BLA-1343 |
| Gender | :- | M (M/F) |
| Date of Birth | . :- | 2 2 0 5 1 9 8 0 (DD/MM/YYYY) |
| Class/Group | :- | C (A/B/C) |
| Cadre | :- | LIBRARY |
| | | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | :- | BHAGALPUR |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 3HT 9HI2

Name of Employee: Suman Kumar

Designation: Library Attendant

Date: 08/02/2022 Department: Bihar Legislative Assembly

Place: Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

७८-2-22